

आयकर अपीलीय अधिकरण "ए" न्यायपीठ पुणे में ।
IN THE INCOME TAX APPELLATE TRIBUNAL "A" BENCH, PUNE

(Through Virtual Court)

BEFORE SHRI S. S. VISWANETHRA RAVI, JM
AND DR. DIPAK P. RIPOTE, AM

आयकर अपील सं. / ITA No.742/PUN/2018
निर्धारण वर्ष / Assessment Year : 2014-15

Smt. Shubhangi Sushil Jadhav,
Prop. Vijay Wines,
AP : Peth Vadgaon,
Tal. Hatkanangale,
Kolhapur.

PAN : AGUPJ2409A

.....अपीलार्थी / Appellant

बनाम / V/s.

Pr. CIT-2,
Kolhapur.

.....प्रत्यर्थी / Respondent

Assessee by : None
Revenue by : Shri Sardar Singh Meena

सुनवाई की तारीख / Date of Hearing : 09.02.2022

घोषणा की तारीख / Date of Pronouncement : 09.02.2022

आदेश / ORDER

PER DR. DIPAK P. RIPOTE, AM:

This appeal is against the order of ld. Pr. Commissioner of Income Tax-2, Kolhapur dated 20.03.2018 for the assessment year 2014-15.

2. When the matter came up for hearing, the assessee filed a letter through email dated Nil seeking permission to withdraw the above captioned appeal on the ground that the Assessing Officer has already re-verified the books of accounts and passed the re-assessment order and on that basis, she wants to withdraw the present appeal.

3. Considering the above submission of the assessee and ld. CIT-DR's no objection for withdrawal of the present appeal, we hereby grant permission to the assessee to withdraw the present appeal. Accordingly, the above captioned appeal stands dismissed as 'withdrawn'.

4. In the result, the appeal filed by the assessee is dismissed as 'withdrawn'.

Order pronounced in the open Court on this 09th day of February, 2022.

Sd/-

(S. S. VISWANETHRA RAVI)
JUDICIAL MEMBER

Sd/-

(DR. DIPAK P. RIPOTE)
ACCOUNTANT MEMBER

पुणे / Pune; दिनांक / Dated : 09th February, 2022.

Sujeet

आदेश की प्रतिलिपि अग्रेषित / Copy of the Order forwarded to :

1. अपीलार्थी / The Appellant.
2. प्रत्यर्थी / The Respondent.
3. The Pr. CIT-2, Kolhapur.
4. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, "ए" बेंच,
पुणे / DR, ITAT, "A" Bench, Pune.
5. गार्ड फ़ाइल / Guard File.

आदेशानुसार / BY ORDER,

// True Copy //

Senior Private Secretary
आयकर अपीलीय अधिकरण, पुणे / ITAT, Pune.